

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ /2017

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhaskar  
Priyadaashini  
Akshil  
Keerthi

Counsel for Petitioner

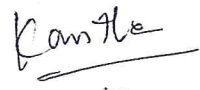


2. Santhana  
Krishnan

Counsel for respondent. A. Suresh Kumar

3. M. Kavitha Surana

Counsel for Respondents



**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted the arguments in part and prayed for time for making more submissions and filing the list of the case law to be cited. At request, time is enlarged. Put up on **09.11.2017 at 10.30 A.M.**

- sd -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)